

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 967**

**TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016/AGRAHAYANA 1, 1938  
(SAKA)**

**LAND FOR KENDRIYA VIDYALAYA**

**967. MAJ GEN B C KHANDURI AVSM (Retd):**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Sashastra Seema Bal (SSB), Srinagar (Garhwal) has agreed to provide land for the construction of Kendriya Vidyalaya, Srinagar (Garhwal) and if so, the details thereof;**

**(b) whether the Proposal for land transfer has been pending with the Government;**

**(c) if so, the details thereof; and**

**(d) the action taken or proposed to be taken so that the Kendriya Vidyalaya building is constructed expeditiously?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d): A Kendriya Vidyalaya Sangathan (KVS) School is already functioning from the campus of the Sashastra Seema Bal (SSB) Academy, Srinagar (Garhwal). SSB has submitted a proposal for formal transfer of the land and the assets to the KVS. Now, the Kendriya Vidyalaya Sangathan has informed that the land on which Kendriya Vidyalaya is functioning, is not adequate for construction of school building, hence they are re-examining an offer made earlier by the state government for land.**

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